

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 21<sup>st</sup> November, 2019

**No.** HC.VII-167 (Pt.-VI)/2014/6812/A : Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers of the **Assam Judicial Service** to participate in the Training Courses shown against their names, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi, in the following manner—

Sl. No.	Course Name	Course Dates	Nominations	Contact Details
1.	Training Course on Forensic Examination of Sexual Assault Cases	13 – 14 Dec., 2019	Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh	Mob. No. 9859310597 e-mail: <a href="mailto:abhijeet226226@gmail.com">abhijeet226226@gmail.com</a>
2.	Training Course on Forensic Examination of Sexual Assault Cases	20 – 21 Dec., 2019	Md. Mishbahul Hassan Ansari, Chief Judicial Magistrate, Cachar, Silchar	Mob. No. 9435356530 e-mail: <a href="mailto:mhansari@indianjudiciary.gov.in">mhansari@indianjudiciary.gov.in</a>
3.	Training Course on Forensic Examination of Sexual Assault Cases	03 – 04 Jan., 2020	Shri Lakhinandan Pegu, Addl. Chief Judicial Magistrate, Hailakandi	Mob. No. 9957990604 e-mail: <a href="mailto:lakhi.pegu77@gmail.com">lakhi.pegu77@gmail.com</a>
4.	Training Course on Forensic Examination of Sexual Assault Cases	10 – 11 Jan., 2020	Shri Angshuman Bhattacharjee, Addl. Chief Judicial Magistrate, Sonitpur, Tezpur	Mob. No. 78960-17877 e-mail: <a href="mailto:bhattacharjeeangshuman553@gmail.com">bhattacharjeeangshuman553@gmail.com</a>

The Officers are to attend the programme accordingly.

**No.** HC.VII-167 (Pt.-VI)/2014/6813/A : Hon'ble the High Court has been pleased to **nominate** the following Judicial Officers of the **Arunachal Pradesh Judicial Service** to participate in the Training Courses shown against their

names, scheduled to be held at the LNJNI National Institute of Criminology and Forensic Science, Delhi, in the following manner--

Sl. No.	Course Name	Course Dates	Nominations	Contact Details
1.	Training Course on Forensic Examination of Sexual Assault Cases	13 – 14 Dec., 2019	Shri Komjum Tasso, Chief Judicial Magistrate-cum-Civil Judge( Sr. Division), Seppa, East Kameng	Mob. No. 94368-95320 9402734739 e-mail: <a href="mailto:cjmseppa@gmail.com">cjmseppa@gmail.com</a> <a href="mailto:komjuntasso@gmail.com">komjuntasso@gmail.com</a>
			Shri Moji Ete, Chief Judicial Magistrate-cum-Civil Judge( Sr. Division), Daporijo, Upper Subansiri District	Mob. No. 9706670457 e-mail: <a href="mailto:mojietellm@gmail.com">mojietellm@gmail.com</a> <a href="mailto:cimdaporijo@gmail.com">cimdaporijo@gmail.com</a>
2.	Training Course on Forensic Examination of Sexual Assault Cases	20 – 21 Dec., 2019	Ms. Bissomoti Lego, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia	Mob. No. 9402409679 e-mail: <a href="mailto:legobissomoti@gmail.com">legobissomoti@gmail.com</a>
			Shri Tailang Laji, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Roing	Mob. No. 9402038754 e-mail: <a href="mailto:cjmroing@gmail.com">cjmroing@gmail.com</a> <a href="mailto:tailanglaji@gmail.com">tailanglaji@gmail.com</a>
3.	Training Course on Forensic Examination of Sexual Assault Cases	03 – 04 Jan., 2020	Shri Habung Tangu, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Aalo	Mob. No. 9706670457 e-mail: <a href="mailto:tangu_habung@yahoo.com">tangu_habung@yahoo.com</a>
			Shri Domo Padu, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Ziro	Mob. No. 8259892918 e-mail: <a href="mailto:domojmfc1@gmail.com">domojmfc1@gmail.com</a>
4.	Training Course on Forensic Examination of Sexual Assault Cases	10 – 11 Jan., 2020	Smti Mary Kamsi, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat	Mob. No. 9402256232 e-mail: <a href="mailto:cjmpasighat@gmail.com">cjmpasighat@gmail.com</a> <a href="mailto:kamsimary8@gmail.com">kamsimary8@gmail.com</a>
			Smti Mary Jonnam, Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.), Hawaii, Anjaw District	Mob. No. 8794719250 e-mail: <a href="mailto:maryjonnam@gmail.com">maryjonnam@gmail.com</a> <a href="mailto:jmfcchawai@gmail.com">jmfcchawai@gmail.com</a>

The Officers are to attend the programme accordingly.

By order,  
Sd/- Dhrupad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/6814 - 6828/A dated 21.11.19

Copy forwarded for information and necessary action to:

1. The Director, LNJN National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The Director, Women Safety Division, Ministry of Home Affairs, Govt. of India, New Delhi.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. **He is requested to inform the nominated participants of his State accordingly.**
10. The District & Sessions Judge, Dibrugarh / Cachar, Silchar / Hailakandi / Sonitpur, Tezpur. **He / she is requested to inform the nominated participant of his / her District accordingly.**
11. The nominated officer concerned

**It is for information of the nominated officers that they will be accommodated in an empanelled Hotel. The accommodation arrangements for officers coming from outside Delhi have been made on twin sharing basis. Expenditure towards their accommodation and messing charges for 3 nights will be borne by Government of India. Participants will draw their TA / DA from parent Departments.**

**Nominated Officers must not proceed without acceptance of nominations from NICFS. The list of accepted nominees for each course can be downloaded from website [www.nicfs.gov.in](http://www.nicfs.gov.in) under the link 'Training'. Intimation will also be sent by SMS to selected officers. It is requested that website [www.nicfs.gov.in](http://www.nicfs.gov.in) may be visited from time to time for further communication.**

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Deputy Registrar, Finance / Protocol, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
15. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**Registrar (Judicial)**

21.11.19  
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